

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1255 OF 2002

ALO DAS Appellant (s)

VERSUS

U.O.I. & ANR. Respondent(s)

WITH APPEAL(CRL) NO. 1256 of 2002

Criminal appeal no. 1258 of 2002

Criminal appeal no. 1257 of 2002

Criminal appeal no. 1259 of 2002

Date: 05/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

(Vacation Bench)

For Appellant(s)

Ms. Mridula Ray Bharadwaj, Adv. (N.P.)

For Respondent(s)

Mr. Tara Chandra Sharma, Adv.

Mr. Rajeev Sharma, Adv.

Mr. Ranbir Chandra, Adv.

Ms. Sushma Suri, Adv

UPON hearing counsel the Court made the following  
ORDER

List after summer vacation.

(K.K. Chawla)  
Court Master

(Vijay Aggarwal)  
Court Master